

Allahabad Bench

CP No.(IB) 461/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2020

NAME OF THE COMPANY: Pradeep Metal Industries V/s M/s Modi Paint & varnish Works

SECTION OF I & B CODE: 9 IBC

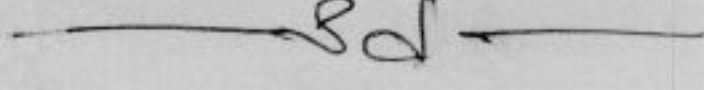
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rishi Kumar	Advocate	Applicant-	Rishi Kumar
<u>2.</u>				

Sh. Rishi Kumar, Advocate for the petitioner/operational creditor is present.

Learned counsel appearing for the petitioner states that the talks of settlement are going on between the parties and he seeks time.

Accordingly, put up on 28.02.2020, as prayed.

Dated: 04.02.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)